

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The I/c Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 786/Admin.(Services)/2023 Dated: Allahabad: November 23, 2023**

**Subject: Regarding rescheduling of dates of Phase-II Mediation Training Workshop of Lucknow-Allahabad Cluster at JTRI Lucknow.**

**Sir,**

In continuation to Court's letters no. 630/Admin.(Services)/2023 dated 05.09.2023, 655/Admin.(Services)/2023 dated 14.09.2023 and 696/Admin.(Services)/2023 dated 05.10.2023 on the above noted subject, I have been directed to inform you that captioned Phase-II Mediation Training Programme for the districts of Lucknow & Allahabad clusters has been **rescheduled** to be now held on **02-03 December, 2023** at **JTRI, Lucknow.**

I am further directed to inform you that the Hon'ble Court has also been pleased to nominate following Judicial Officers (newly appointed Family Court Judges) for participation in captioned Phase-II Mediation Training Workshop of Lucknow-Allahabad Cluster at JTRI Lucknow:-

<b>S.No.</b>	<b>Judgeship</b>	<b>Newly Appointed Judicial Officers as Family Court Judges</b>
<b>1.</b>	Allahabad	DR. BAL MUKUND, Principal Judge, Family Court
<b>2.</b>	Fatehpur	SRI AMIT PAL SINGH, Principal Judge, Family Court
<b>3.</b>	Hamirpur	KM. ARADHANA RANI, Principal Judge, Family Court
<b>4.</b>	Kaushambi	SRI PRAFULL KAMAL, Principal Judge, Family Court
<b>5.</b>	Raebareli	DR. ANUPAMA GOPAL NIGAM, Principal Judge, Family Court
<b>6.</b>	Pilibhit	SRI SANJEEV KUMAR SINHA, Principal Judge, Family Court
<b>7.</b>	Mahoba	SRI DEVENDRA SINGH-II, Principal Judge, Family Court
<b>8.</b>	Bahraich	SRI ANMOL PAL, District & Sessions Judge, Mirzapur ( <b>under transfer to Bahraich</b> as Principal Judge, Family Court)
<b>9.</b>	Sitapur	SRI RAM NAGINA YADAV, Principal Judge, Family Court
<b>10.</b>	Lakhimpur Kheri	SMT. TRIPTA CHAUDHARY, Principal Judge, Family Court
<b>11.</b>	Chitrakoot	SRI RAKESH KUMAR YADAV, Principal Judge, Family Court
<b>12.</b>	Unnao	SMT. POONAM-II, Principal Judge, Family Court

Furthermore, I have been directed to inform you that the Hon'ble Court has been pleased to cancel the earlier nomination of **Sri Krishan Yadav**, newly appointed Presiding Officer, MACT, Chitrakoot (formerly Principal Judge, Family Court, Chitrakoot) and **Sri Devendra Nath Singh**, Addl. District & Sessions Judge, Lakhimpur Kheri (formerly Addl. Principal Judge, Family Court, Lucknow) for participation in the captioned Phase-II Mediation Training Programme since they did not receive Phase-I Mediation Training and are no longer Family Court Judges.

I am, therefore, providing you with **three list of participants** including the names of 12 aforementioned newly appointed Family Court Judges for taking further necessary action at your end.

Yours sincerely,

**Encl.: As Above.**

**sd/-**  
(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**“For Registrar General”**

**No. 786(i)/Admin.(Services)/2023 Dated: Allahabad: November 23, 2023**

In continuation to Court's endorsement nos. 630(i)/Admin.(Services)/2023 dated 05.09.2023, 655(i)/Admin.(Services)/2023 dated 14.09.2023 and 696(i)/Admin.(Services)/2023 dated 05.10.2023, copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for information.
2. All the **nominated** Principal Judges, Family Courts of districts of **Lucknow and Allahabad clusters (as per lists enclosed)** with the information that aforementioned Phase-II Mediation Training Programme for Lucknow & Allahabad clusters has been **rescheduled** to be now held on **02-03 December, 2023 at JTRI, Lucknow.**

They are also requested to inform the Addl. Principal Judges, Family Court of their respective Judgeship accordingly.

3. The District & Sessions Judges, **Baghpat, Auraiya, Lucknow, Kanpur Nagar and Muzaffar Nagar** with the request to inform the nominated Judicial Officer of their respective Judgeships (**as per lists enclosed**) accordingly.
4. **Sri Satya Prakash Tripathi**, District Judge, Rampur; **Sri Alok Kumar Parasar**, Presiding Officer, Commercial Court, Gorakhpur (**under transfer** to **Lalitpur** as District Judge); **Sri Mahendra Prasad Chaudhary**, Presiding Officer, Motor Accident Claims Tribunal, Banda; **Sri Arvind Kumar Mishra-II**, Chairman, State Transport Appellate Tribunal, Lucknow; **Sri Shesh Mani**, Principal Judge, Family Court, Bahraich (**under transfer** to **Barabanki** as Principal Judge, Family Court, Barabanki); **Sri Rupesh Ranjan**, Presiding Officer, Motor Accident Claims Tribunal, Shahjahanpur, **Sri Pradip Singh**, Presiding Officer, Motor Accident Claims Tribunal, Prayagraj (South); **Sri Mittar Pal Singh**, Presiding Officer, Land Acquisition, Rehabilitation and Resettlement Authority, Gorakhpur and **Km. Rekha Agnihotri**, Presiding Officer, Motor Accident Claims Tribunal, Lucknow (North) with the request to kindly attend the aforementioned Phase-II Mediation Training Programme for Lucknow-Allahabad cluster, **rescheduled** to be now held on **02-03 December, 2023 at JTRI, Lucknow.**

**Encl.: As Above.**

**sd/-**  
(Satish Kumar Pushkar)  
**Deputy Registrar (Services)**  
**“For Registrar General”**

**LIST OF FAMILY COURT JUDGES OF ALLAHABAD CLUSTER DISTRICTS**

<b>S.N.</b>	<b>DISTRICT</b>	<b>PRINCIPAL JUDGE</b>	<b>ADDITIONAL PRINCIPAL JUDGE</b>
1.	ALLAHABAD	DR. BAL MUKUND	1. SMT. NISHA SINGH 2. SMT. RASHMI SINGH 3. SRI PRADEEP KUMAR-IV 4. SMT. MITALI GOVIND RAO
2.	BANDA	SRI ROHIT SINHA	-
3.	CHITRAKOOT	SRI RAKESH KUMAR YADAV	-
4.	FATEHPUR	SRI AMIT PAL SINGH	KM. MANJULA SIRCAR
5.	HAMIRPUR	KM. ARADHANA RANI	-
6.	JALAUN AT ORAI	SRI MANOJ KUMAR SINGH GAUTAM	SMT. AMRITA SHUKLA
7.	JHANSI	SRI VIJAY SHANKER UPADHYAYA	KUMARI FARIDA BEGUM
8.	KANPUR NAGAR	SRI PRAMOD KUMAR-II	1. SMT. REKHA SINGH 2. SRI ALOK KUMAR 3. SMT. SHAGUN PANWAR 4. SMT. SHIKHA RANI JAISWAL
9.	KAUSHAMBI	SRI PRAFULL KAMAL	-
10.	LALITPUR	SRI MAHESH NAUTIYAL	-
11.	MAHOBA	SRI DEVENDRA SINGH-II	-
12.	RAEBRELI	DR. ANUPAMA GOPAL NIGAM	1. SRI CHANDRA MANI MISHRA 2. SUSHRI POONAM SINGH-I 3. SUSHRI ARCHANA TEWARI-I
13.	RAMABAI NAGAR	SRI JAGDISH PRASAD-V	-
14.	UNNAO	SRI ZAIGAM UDDIN	1. SMT. SWAPNA SINGH 2. SMT. POONAM-II

**LIST OF FAMILY COURT JUDGES OF LUCKNOW CLUSTER DISTRICTS**

S.N.	DISTRICT	PRINCIPAL JUDGE	ADDITIONAL PRINCIPAL JUDGE
1.	<b>BAHRAICH</b>	SRI ANMOL PAL ( <b>incumbent</b> District & Sessions Judge, Mirzapur, <b>under transfer to Bahraich</b> as Principal Judge, Family Court)	SRI ARUN KUMAR RAI
2.	<b>BAREILLY</b>	SRI RAJENDRA PRASAD TRIPATHI	1. SUSHRI KAVITA NIGAM 2. SMT. SHIVANI SINGH-I 3. SMT. SUNEETA SHARMA
3.	<b>HARDOI</b>	SRI AJAY KUMAR SRIVASTAVA-III	1. KM. FARAH MATLOOB 2. SMT. ASHA RANI SINGH
4.	<b>PILIBHIT</b>	SRI SANJEEV KUMAR SINHA	SMT. TARANNUM KHAN
5.	<b>SHRAVASTI</b>	SRI PHOOL CHAND PATEL	-
6.	<b>SITAPUR</b>	SRI RAM NAGINA YADAV	1. SRI SUBODH BHARTI 2. SRI RAM MANI PATHAK
7.	<b>LAKHIMPUR KHERI</b>	SMT. TRIPTA CHAUDHARY	1. SMT. SANDHYA CHAUDHARY 2. SMT. POOJA VISHWAKARMA
8.	<b>LUCKNOW</b>	SRI BIRENDRA KUMAR SINGH	1. SMT. KALPANA 2. SMT. SHIVANI JAYASWAL 3. SMT. SHUCHI SRIVASTAVA 4. SMT. NIHARIKA CHAUHAN 5. SRI VISHNU PRASAD AGRAWAL 6. SRI MUNNA PRASAD 7. SMT. ARCHANA YADAV 8. SMT. PRAGYA SINGH-I
9.	<b>SHAHJAHANPUR</b>	SRI SUNIL KUMAR SRIVASTAVA	SMT. PRITI SINGH-I

**List of Judicial Officers who participated in Phase-I of Mediation Training Programme of Lucknow and Allahabad Clusters (presently holding other Offices/posted in other districts)**

<b>S.No.</b>	<b>Name and Designation of Judicial Officer</b>	<b>District</b>
1.	SRI SATYA PRAKASH TRIPATHI, District & Sessions Judge	Rampur
2.	SRI ALOK KUMAR PARASAR, <b>incumbent</b> Presiding Officer, Commercial Court, Gorakhpur	<b>(under transfer to Lalitpur as District &amp; Sessions Judge)</b>
3.	SRI MAHENDRA PRASAD CHAUDHARY, Presiding Officer, Motor Accident Claims Tribunal	Banda
4.	SRI ARVIND KUMAR MISHRA-II, Chairman, State Transport Appl. Tribunal	Lucknow
5.	SRI SHESH MANI, <b>incumbent</b> Principal Judge, Family Court, Bahraich	<b>(under transfer to Barabanki as Principal Judge, Family Court)</b>
6.	SRI RUPESH RANJAN, Presiding Officer, Motor Accident Claims Tribunal	Shahjahanpur
7.	SRI PRADIP SINGH, Presiding Officer, Motor Accident Claims Tribunal	Prayagraj (South)
8.	SRI MITTAR PAL SINGH, Presiding Officer, Land Acquisition, Rehabilitation and Resettlement Authority	Gorakhpur
9.	KM. REKHA AGNIHOTRI, Presiding Officer, Motor Accident Claims Tribunal	Lucknow (North)
10.	SMT. VIJAY RAJE SISODIA, Addl. District & Sessions Judge	Baghpat
11.	SRI SAIF AHMAD, Spl. J. (SC/ ST, Pev.of Atroci Act)	Auraiya
12.	DR. SHALINI SINGH-I, Addl. District & Sessions Judge	Lucknow
14.	SMT. DEEPALI SINGH, Addl. District & Sessions Judge	Kanpur Nagar
15.	SMT. DIVYA BHARGAVA, Addl. District & Sessions Judge	Muzaffar Nagar